

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/56/2016
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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| 1. P. Thirumangai m. | counsel for R-4. | |
| 2. J. DEVI ESHWAR
For M/s. Shrivakumara
Suresh | Counsel for R1, R2, R6,
R12 - R16 | |
| 3. Hari Prashanth
for ojas law | counsel for
petitioners | |
| 4. Vedhavalli kumar | counsel for R7, R8 | |
| 5. ASHOK VISWANATH | Counsel for R9, R10, R11 | |

ORDER

Mr. Hari Prasanth, Counsel for Petitioner present. Mr. Ashok Viswanath, Counsel for R9, R10 and R11 present. Mr. J. Den Eshwaar, Counsel for R1, R2, R6, R12 to R16 present. Ms. Vedavalli Kumar, Counsel for R7 and R8 present. Mr. P. Thiagarajan, Counsel for R4 present. Counsel for Respondents prayed time for submitting arguments in I.A. 92/2017. At request, time is enlarged. Put up on **21.08.2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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